

(4)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13-02-2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/120/(IB)/2016  
NAME OF THE PETITIONER(S) : S.K.GANESAN & 6 ORS  
NAME OF THE RESPONDENT(S) : ESWAR RUBBER PRODUCTS PVT LTD & 8 ORS  
UNDER SECTION : 379/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

1) T. POORNIMA DEVI

(FOR ANANT MERATHIA)

for P5, P6

*[Signature]*

2) S. Manjula devi, Ady  
For RSR & LO

for P1 to P4

*[Signature]*

3) CIBI VISHNU

COUNSEL FOR  
R1 to R6

*[Signature]*

4) A SRI VASAVA  
for Mr. B.D. ANANDA

COUNSEL for P7 to P9

*[Signature]*

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[TCP/120/IB/2016]

**ORDER**

Petitioner counsel stated that pleadings are complete. Counsel appearing on behalf of P5 & P6 filed Vakalat today. Matter is posted for final hearing on **12.03.2019.**

*sr*  
**(S.VIJAYARAGHAVAN)**  
**Member (Technical)**

*sr*  
**(B.S.V.PRAKASH KUMAR)**  
**Member (Judicial)**

sr